

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 21st August, 2024

No.HC.VII-112/2023/8463 /A. In exercise of the powers conferred under Rule 18 read with Schedule A and E of the Assam Judicial Service Rules, 2003 and in accordance with the Government Notification No.FPC.10/97/Pt. I/231 dated 11.06.2003, the High Court is pleased to promote the following District and Sessions Judges of the Assam Judicial Service to the post of Selection Grade District and Sessions Judges in the Scale Pay of Rs. 163030-219090 /-plus other allowances as admissible under the Rules with effect from the dates shown against their names;-

Sl. No	Name of the Officer	Date of joining Grade I	Date of completion of 5 Years	Date of initiation of process for filling up of vacancy / Date of effect of Selection Grade District and Sessions Judge
1.	Shri Jogeswar Bora	06.02.2018	05.02.2023	10.11.2023
2.	Shri Sanjay Hazarika	03.02.2018	02.02.2023	10.11.2023
3.	Shri Nogen Senabaya Deori	01.02.2018	31.01.2023	10.11.2023
4.	Shri Paban Chandra Kalita	30.01.2018	29.01.2023	10.11.2023
5.	Smti Roushan Ara Rahman	03.02.2018	02.02.2023	10.11.2023
6.	Dr. Manash Barua	09.02.2018	08.02.2023	10.11.2023
7.	Shri Utpal Rajkhowa	09.02.2018	08.02.2023	10.11.2023
8.	Smti Mallika Dutta	29.01.2018	28.01.2023	10.11.2023
9.	Smti Nirmali Talukdar	02.02.2018	01.02.2023	10.11.2023
10.	Shri Syed Imdadur Rahman	09.02.2018	08.02.2023	10.11.2023
11.	Shri Dipankar Bora	09.02.2018	08.02.2023	10.11.2023
12.	Smti Moushumi De	09.02.2018	08.02.2023	10.11.2023
13.	Shri Naimuddin Ahmed	05.02.2018	04.02.2023	10.11.2023
14.	Shri Jitu Mani Barman	29.01.2018	28.01.2023	10.11.2023
15.	Smti Bobita Kshetry	06.02.2018	05.02.2023	10.11.2023
16.	Smti Barnali Mahanta	09.02.2018	08.02.2023	10.11.2023
17.	Shri Romen Baruah	19.04.2018	18.04.2023	10.11.2023
18.	Shri Chandranshu Chaturvedy	24.08.2018	23.08.2023	10.11.2023

By order

Sd/-

Sunil Kumar Poddar

REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI


Memo **No.HC.VII-112/2023/8464-8500 /A.**

Dated 21.08.2024

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29
3. The District and Sessions Judge _____
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, No.2 & 3, Kamrup (M), Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/Goalpara/Kamrup, Amingaon
13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati
14. Shri Jogeswar Bora, Member, MACT Sonitpur, Tezpur
15. Shri Sanjay Hazarika, District & Sessions Judge, South Salmara
16. Shri Nogen Senabaya Deori, District & Sessions Judge, Udalguri
17. Shri Paban Chandra Kalita, District & Sessions Judge, Dhubri
18. Smti Roushan Ara Rahman, District & Sessions Judge, Karimganj
19. Dr. Manash Barua, District & Sessions Judge, Nalbari
20. Shri Utpal Rajkhowa, Registrar (Vigilance), Gauhati High Court, Guwahati
21. Smti Mallika Dutta, Principal Judge, Family Court, Nalbari
22. Smti Nirmali Talukdar, District & Sessions Judge, Kokrajhar
23. Shri Syed Imdadur Rahman, District & Sessions Judge, Hailakandi
24. Shri Dipankar Bora, District & Sessions Judge, Tinsukia
25. Smti Moushumi De, District & Sessions Judge, Bongaigaon
26. Shri Naimuddin Ahmed, District & Sessions Judge, Baksa, Mushalpur
27. Shri Jitu Mani Barman, District & Sessions Judge, Goalpara
28. Smti Bobita Kshetry, District & Sessions Judge, Biswanath
29. Smti Barnali Mahanta, Member, MACT, Goalpara
30. Shri Romen Baruah, District & Sessions Judge, Morigaon
31. Shri Chandranshu Chaturvedy, District & Sessions Judge, Chirang, Kajalgaon
32. Joint Registrar (_____), Gauhati High Court, Guwahati
33. Chief Judicial Magistrate, _____

34. Deputy Registrar (_____), Gauhati High Court, Guwahati
35. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
36. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
37. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette


22/8/24

REGISTRAR GENERAL
GAUHATI HIGH COURT, GUWAHATI